

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3757
ANSWERED ON:02.12.2010
PANNA AIRSTRIP
Bundela Shri Jeetendra Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Panna Airstrip is registered under the Madhya Pradesh Government's Aviation Department;
- (b) if so, the details thereof;
- (c) whether the Ministry has transferred this airstrip to Madhya Pradesh Government; and
- (d) if not, the time by which it is likely to be done?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b) No, Madam. Panna Airstrip belongs to Airports Authority of India (AAI).
- (c) & (d) State Government of Madhya Pradesh has requested for transfer of Panna airstrip to them on permanent basis. The proposal is being examined.